

Court-I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA No. 438 of 2013 in Appeal No. 37 of 2013 &
IA Nos. 55 & 437 of 2013

Dated : 27th February, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

GMR Energy Ltd. ... Appellant(s)

Versus

**Karnataka Electricity Regulatory Commission
& Ors. ... Respondent(s)**

Counsel for the Appellant (s) :

**Mr. Gopal Jain
Mr. Alok Shankar**

Counsel for the Respondent (s):

**Mr. Sanjay Sen, Sr. Advocate
Mr. Anand K. Ganesan for R.6
Mr. M.G. Ramachandran for Govt. of
Karnataka**

Appeal No. 303 of 2013

**Bangalore Electricity Supply
Company Ltd. & Ors. ... Appellant(s)**

Versus

GMR Energy Ltd. & Ors. .. Respondent(s)

Counsel for the Appellant (s) :

**Mr. Gopal Jain
Mr. Alok Shankar**

Counsel for the Respondent (s):

**Mr. Sanjay Sen, Sr. Advocate
Mr. Anand K. Ganesan for R.6
Mr. M.G. Ramachandran for Govt. of
Karnataka**

ORDER

Post the matters for further hearing on **06.03.2014.**

(Rakesh Nath)
Technical Member
Ts/ak

(Justice M. Karpaga Vinayagam)
Chairperson